

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/4890/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati.

Dated Guwahati, the ^{2nd June} ~~May~~, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No.SPL/CBI/Addl-II/143-2022/280 dated 30.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.06.2023 along with station leave permission with the official vehicle, at own cost, from the evening of 02.06.2023 till the morning of 06.06.2023**, as prayed for. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati and in his absence the Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/r

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/4891-4893/A, dated 2.6.2023
Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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